

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 17th December, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 1762/2018 IN Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant
AFTER NOTICE			
2.	Execution Application No. 54/2018 IN O. A. No. 110/2018 (Earlier O.A.No.45/2016(WZ)) WITH	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Balendu Shekhar, Adv. for State of Maharashtra
3.	Original Application No. 1024/2018 (Earlier O.A.No.110/2018)	Bombay Environment Action Group Vs. Union of India & Ors.	Compliance Affidavit filed by Mr. Dhruv Pal, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 2 & 4 Mr. Ravindra Kumar, Adv. for R-3 Mr. B. V. Niren, Adv. for r-5 Ms. Sakshi Popli, Adv. for DJB Mr. A. K. Prasad, Adv. for CGWA
FOR HEARING			
5.	Original Application No. 418/2015 (M.A. No. 968/2015, M.A. No. 1224/2015, M.A. No. 1578/2018, M.A. No. 1653/2018 & M.A. No. 1657/2018)	Ferozpur Welfare Society (Regd.) Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. for R-2 Mr. Shivesh P. Singh, Adv. for R-11,14,21&23 Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Kr. Talesara, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC) Mr. D. K. Mishra, Adv. Mr. Ajay Jain, Adv. Mr. Utkarsh Sharma, Adv.

6.	Original Application No. 88/2016 (M.A. No. 313/2017) WITH	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rahul Khurana, Mr. Rajeev Bisht & Mr. Surinder Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Verma, AAG for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11 Mr. Rahul Khurana, Adv. Mr. Amit Tiwari, Adv. for State of UP
7.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rahul Khurana & Mr. Rajeev Singh Bisht, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
8.	Original Application No. 611/2016 (M.A. No. 1164/2016)	Surender Singh Vs. Haryana State Industrial and Infrastructure Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
9.	Original Application No. 775/2017	Gaurav Kumar Bansal Vs. State of Uttarakhand & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Rahul Verma, AAG for Uttarakhand Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. for NBA Mr. Attin Shankar Rastogi, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Prateek Yadav, Adv. for WII
10.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
11.	Appeal No. 20/2018 (M.A. No. 175/2018)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. G.G.C. George, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for R-3 & 5 Mr. B. V. Niren, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-10 Mr. Mukesh Verma, Adv. for R-11 Mr. Pinaki Mishra, Sr. Adv. with Mr. P. Ventat Reddy, Adv. for State of Telangana Mr. Pinaki Mishra, Sr. Adv. with Mr. Ishaan Chaya, Adv.
12.	Original Application No. 21/2018 (M.A. No. 1238/2018)	Silver Oaks Condominium Association & Ors. Vs. Municipal Corporation Gurgaon & Ors.	Mr. Rakesh Khanna & Nabhanya Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5 Mr. Pawan Upadhyay, Adv.
13.	Original Application No. 47/2018	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Dr. Sandeep Singh, Adv. for State of UP

			Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv.
14.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1-3 Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram
15.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1,2 & 11 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for R-10 Mr. Ankit Verma, Adv. for State of UP Mr. Pragyan Pradip Sharma, Adv. for R-21
CASES AT SR. NO. 16 TO 20 WILL BE TAKEN-UP ON 15.01.2019 FOR HEARING			
16.	Original Application No. 117/2018	Avinash M & Anr. Vs. Union of India & Ors.	Mr. Prashant Kumar & Mr. Rajan Singh, Adv. for Applicant Ms. Pushpa Gupta, Adv. for R-1 Mr. Ashok Devraj, Adv. for R-2 & 3 Mr. Devadatt Kamat, AAG with Ms. Sneha Iyer, Adv. for R-4 Mr. Suadat Kirmani, Adv. for R-5 & 6
17.	Original Application No. 137/2018 (M.A. No. 620/2018) (Earlier O. A. No. 03/2018 (EZ))	Biswanath Mukherjee & Ors. Vs. The State of West Bengal & Ors.	Mr. Swarnendu Chatterjee & Mr. Anirban Chakraborty, Adv. for Applicant Mr. Raja Chatterjee, Adv. for State of WB Ms. Asha Nyan Basu, Adv. for WBPCB Mr. Saad Shervani, Adv. Mr. Abhishek Singh, Adv. for R-5 Mr. Ganesh Roy, Adv. for R-6 & 7 Mr. Debopriyo Pal, Adv.
18.	Original Application No. 149/2018 (M.A. No.421/2018)	Al Marzia Agro Foods Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-3
19.	Original Application No. 161/2018	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Rajesh Kumar Singh, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. M. S. Kalra, Adv. for R-12 to 14 Mr. Yag Dutt, Adv. Mr. Tarunvir Singh Khehar, Adv.
20.	Original Application No. 217/2018 (M.A. No. 1138/2018)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pinaki Misra, Sr. Adv. with Mr. Ajay Goyal, for R-6 Mr. Rajul Srivastav, Adv. for MPPCB

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